

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 2321
TO BE ANSWERED ON 03.08.2026**

Construction of Multipurpose Hall in Telangana

**2321. Shri Eatala Rajender:
 Shri Chamala Kiran Kumar Reddy:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that the State Government of Telangana has submitted any proposal to the Government for construction of a Multipurpose Hall with an amount of Rs.16.00 Crores at Satavahana University in Karimnagar district under Khelo India Scheme; and

(b) if so, the details thereof, along with the action taken by the Government thereon and the reasons for delay, if any including the tentative timeline fixed for sanction and completion of the said projects?

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (b) 'Sports' being a State subject, the responsibility of development of sports, including creation and upgradation of sports infrastructure such as synthetic athletic track, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. Under the Khelo India Scheme, a proposal for construction of a Multipurpose Hall at Satavahana University in Karimnagar District, was received from the State Government of Telangana. However, no fresh proposals under Khelo India Scheme are being considered as the scheme for the period 2021-26 has ended.
